

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1509(KB)2018  
CONT.A./1(KB)2024, COMP.APPL/316(KB)2019,  
COMP.APPL/197(KB)2019, COMP.APPL/1041(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	ARUP BISWAS VS INSTA CONCRETEX PVT. LTD. & ORS.
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearances ( via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**